

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2015
CA No.

CORAM:

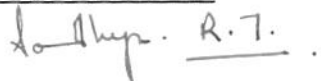


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: Shaleen Vaid
V/s.
M/s. Offshore Hook-up & Construction Services (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Sandhya Malhotra.	PCS	
2)	Dr S.K. Jain	PCS for Petitioner	
3)	Rabinder Hazari	Advocate	
4)	Niket Mehta	Advocate	

Respondent
Nos. 1 to 6

Order

TCP No.85/397-398/ NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 9.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)